

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1228-1233/2023

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

URMILA DEVI ETC. ETC.

Respondent(s)

Date : 11-01-2024 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s)

Mr. Ardhendumauli Kumar Prasad, A.A.G.
Mr. Vishnu Shankar Jain, AOR
Mr. Shashi Shekhar Kumar Prasad, Adv.
Ms. Marbiang Khongwir, Adv.
Ms. Mani Munjal, Adv.
Mr. Parth Yadav, Adv.

For Respondent(s)

Mr. Anubhav Kumar, Adv.
Mr. Abhishek Swarup, Adv.
Ms. Gaury Bansal, Adv.
For M/S. Manoj Swarup And Co., AORUPON hearing the counsel the Court made the following
O R D E R

The learned counsel appearing for the appellant seeks time to go through the evidence of the prosecution witnesses.

List on 20th March, 2024.